


Office of the Principal District & Sessions Judge, Srinagar

ORDER No, 85/ PDJS
Dated: 27.5.2021

In the interest of administration it is hereby directed that Shri Mohammad Iqbal Joo, Senior Assistant/Civil clerk in the Court of Additional Special Judge, Anticorruption, Srinagar and attached in this court vide order no 371/PDJS dated 22.3.2021 is hereby detached forthwith.


(M. A. Chowdhary)


Principal District & Sessions Judge,
Srinagar

No: 1313-16/PDJS Date: 27.5.2021

Copy to:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir, Srinagar for information.
2. System Officer, e-courts for uploading on the official website of this Court. He is further directed to notify the Personal cell no of the above official with his new of posting on all the groups for information to Advocates, Judicial officers, filing counter and employees.
3. Bar Association, Srinagar.
4. Notice Boards.
5. Order file no 31 with w2sc.


Chief Administrative Officer